

(b) whether the petitioner has challenged the norms for conferment of Deemed University status;

(c) whether the University Grants Commission (UGC) has recommended to the Centre for the grant of Deemed University status to more than 50 institutions, while the issue was *sub-judice*; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir. Writ Petition (PIL) No:142 of 2006 is before the Hon'ble Supreme Court of India.

(b) Yes, Sir.

(c) and (d) According to available information, there are no direction of the Hon'ble Court for the University Grants Commission to put on hold the applications before it.

#### **Tura Campus of NEHU**

1912. SHRI THOMAS SANGMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has taken any action regarding declaration of the Tura Campus of North Eastern Hill University (NEHU) as a full fledged university within ten years time as assured by the then Prime Minister in the presence of the then Finance Minister during February, 1996 while inaugurating the same;

(b) if so, the details thereof; and

(c) if not, by when this assurance would be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) As per the policy endorsed by the National Development Council, during the Eleventh Plan period, one Central University is to be established in each such States which do not have a Central University. Since Meghalaya already has a Central University, namely, North Eastern Hill University (NEHU), Shillong, at present there is no proposal to establish another Central University in the State.

#### **Education reform**

1913. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes to undertake reforms in education system of the country;

(b) if so, what are the areas in which reforms are contemplated;

(c) whether the reforms proposed, require change in the Education Policy, State Legislations and/or Constitutional amendments;

(d) whether Government propose to consult the State Governments in this regard;

(e) whether the announcement made by the Prime Minister on 1 August, 2007 would be made part of the reforms; and

(f) if so, the details of the progress made in the proposals of the Prime Minister?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The 100 days programme announced by the Government includes major Legislative initiatives; Policy initiatives; and Administrative and other initiatives. Education is a subject on the Concurrent List of the Constitution, it is the shared responsibility of both the Central and State Governments.

(e) and (f) In pursuance of the announcement made by the Hon'ble Prime Minister on 15th August, 2007, the Eleventh Five Year Plan envisages the setting up of 30 Central Universities including 14 world class universities, 8 new Indian Institutes of Technology (IITs), 7 new Indian Institutes of Management (IIMs), 10 new National Institutes of Technology (NITs), 3 Indian Institutes of Science Education and Research (IISERs), 20 Indian Institutes of Information Technology (IIITs) and 2 new Schools of Planning and Architecture (SPAs).

Out of the above, 15 new Central Universities have been established w.e.f. 15.1.2009 in hitherto uncovered States (except Goa); out of 8 new IITs proposed, courses have been started in July-August, 2008 in 6 new IITs in Andhra Pradesh, Bihar, Rajasthan, Orissa, Punjab and Gujarat. 1 new IIM viz. Rajiv Gandhi Indian Institute of Management (RGIIM), Shillong has been established and its first academic session commenced from 2008-09. New IISERs at Mohali, Pune, Kolkata, Bhopal and Thiruvananthapuram have also started functioning from temporary premises. 2 new SPAs Bhopal and Vijayawada have started functioning from the academic session 2008-09.

#### PPP in education sector

1914. DR. T. SUBBARAMI REDDY:

PROF. ALKA BALRAM KSHATRIYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is set to formulate broad framework on Private Public Partnership (PPP) to attract private agencies for collaboration in expanding educational facilities in country;

(b) if so, by what time broad framework on private-public partnership is being prepared;

(c) whether Government has also decided to set 20 Indian Institutes of Information Technology (IIT), 600 Polytechnics and 3500 model schools in PPP mode; and

(d) whether recent meeting with representatives of private sector had expressed concern over PPP mode on issue of autonomy and were demanding full autonomy sans any interference from Government or institutions being started by PPP mode?